NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/235/2017

NAME OF THE PETITIONER(S)

: BABY MATHEW

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

2. K. Marion Council for other Association
3. S. Marjulardevi Abr. Council for petitionals SM and

Counsels for both the parties are present and prayed for adjournment for making final submissions. At request matter is adjourned. Put up on 17.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)